

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
QUESTION NO. 2854
TO BE ANSWERED ON AUGUST 03, 2016
PRIVATISATION OF DRINKING WATER

No. 2854 SHRI MALLIKARJUN KHARGE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to privatise drinking water supply in urban areas;
- (b) if so, the details thereof along with the law under which the same is permissible;
- (c) whether the number of urban households with access to water has increased substantially in the past two decades in terms of Millennium Development Goals; and
- (d) if so, whether privatisation of water supply will lead to reversal of gains in health, education and gender parity amongst poor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF
URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a & b) : No; Madam.

(c) : Yes, the number of households with access to water have increased in the last two decades. The details of number of households with access to drinking water over the last three Census is mentioned at Annexure-A.

(d) : Question doesn't arise.

Annexure-A

Sl No.	Sources of Drinking Water	Census 1991 (Urban Households 39523184)		Census 2001 (Urban Households 53692376)		Census 2011 (Urban Households 78865937)	
		Total no of households	%	Total no of households	%	Total no of households	%
1.	Tap Water	25713794	65	36865072	68.65	55702011	70.62
2.	Well Water	6289260	15.91	4140284	7.71	4851618	6.15
3	Hand Pump/Tube Well	6449647	16.31	11465551	21.35	16371419	20.75